

**ANNEXURE- 3**

Name of the Corporate Debtor: P.C DEY & SON DISTRIBUTORS PRIVATE LIMITED		Date of commencement of Liquidation: 22.01.2026 (Intimation Received by Liquidatee as on 02.02.2026)								List of creditors (Stakeholders) as on : 19.03.2026				
List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in SCC					
1	Indian Bank	25-07-2025	32,28,00,409.19	32,28,00,409	Secured	32,28,00,409.19	32,28,00,409.19	No	53.415%	N.A.	N.A.	N.A.	N.A.	
<b>Total</b>			<b>32,28,00,409</b>	<b>32,28,00,409</b>		<b>32,28,00,409.19</b>			<b>53.415%</b>					

*[Handwritten Signature]*

